

RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) Provision of Road Over Bridge can be considered in lieu of level crossing NO.101.

(C) Road Over Bridge on cost sharing basis can be considered if State Govt. sponsors the proposal to this effect, duly agreeing to bear their share of cost and give an undertaking to close the level crossing.

[English]

Production in Steel Plants

1282. SHRI SUNIL KHAN : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the production in Alloy Steel Plant has been deliberately curtailed,

(b) if so, the reasons therefor, and

(c) the steps being taken to run the plant to full capacity with efficiency in all respect i.e. cost, quality and quantity?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) The Alloy Steel Plant has a rated production capacity of 1,83,000 tonnes. However, it plans to produce 1,45,000 tonnes during 1998-99 on account of the inventory build up of 63,000 tonnes of saleable material and lack of order support due to a sluggish market.

The emphasis is being given to increasing sales through aggressive and customer oriented marketing and reduction in cost by improving in yield and other techno-12 economic parameters.

Unauthorised Construction in Group Housing Societies

1283. SHRI AJAY CHAKRABORTY : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether a large number of unauthorised constructions have taken place in Group Housing Societies in Delhi during the last three years;

(b) if so, whether the DDA/MCD/Registrar of Group Housing Societies have received a large number of complaints of unauthorised constructions during the above period;

(c) if so, the details thereof; and

(d) the time by which the unauthorised constructions are likely to be demolished?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Yes, Sir.

(b) and (c) Yes, Sir. DDA has reported that the unauthorised constructions are mostly of varied nature which include extension of balconies, construction of rooms on terraces, conversion of stilts into rooms erection of boundary wall around the flat on ground floor, modifications in room sizes without permission.

(d) Unauthorised construction is a continuous process. After passing the orders, the work of sealing-cum-demolition is undertaken with the help of Police force from time to time.

Allocations for Employment Opportunities

1284. SHRI CHAMAN LAL GUPTA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the allocations made during each of the last three years to generate and enhance employment opportunities for the unskilled and professional urban youth in the country, State-wise;

(b) the achievements thereof; and

(c) the provisions made for the current Five Year Plan period?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Till 1.12.1997 the Union Government was implementing the Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP) (since 1995) and Nehru Rojgar Yojana (NRY) (since 1989). These two schemes were replaced by a new scheme called Swarna Jayanti Shahari Rojgar Yojana (SJSRY) from 1.12.1997. The allocations made for NRY, PMIUPEP and SJSRY during the last three years is shown in the enclosed Statement-I.

(b) The State-wise details of achievements under NRY and PMIUPEP is at Statement-II. SJSRY is in early stage so it is too early to report any achievements.

(c) As SJSRY has been launched on 1.12.1997, the provisions for the current Five Year Plan period has not been made. However, a sum of Rs. 188 crores has been provided by the Planning Commission for the current year 1998-99.

Statement-I

Nehru Rozgar Yojana

Actual Release of Funds during the year 1995-96

(Rupees in lakhs)

S. No.	State/UT	SUME		SUME	SHASU (TRG)	A&OE	ULBs	NGOs	Total
		SUB.	TRG.						
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pd.	197.25	43.60	130.95	19.65	22.40	29.65	20.00	463.50
2.	Arunachal Pd.	11.00	7.70	15.80	5.50	10.75	5.00	1.50	57.20
3.	Assam	23.00	16.10	67.70	11.50	22.40	5.00	1.50	147.20
4.	Bihar	167.10	36.95	167.80	16.65	40.90	25.10	16.95	471.45
5.	Goa	2.00	1.40	5.45	1.00	1.95	5.00	1.50	18.30
6.	Gujarat	79.15	17.50	72.90	7.90	18.50	11.90	8.05	215.90
7.	Haryana	26.15	13.44	41.60	8.00	15.60	5.00	2.20	111.99
8.	Himachal Pd.	12.00	8.40	21.55	6.00	11.70	5.00	1.50	66.15
9.	J & K	14.00	9.80	26.93	7.00	13.65	5.00	1.50	77.88
10.	Karnataka	77.98	17.25	82.63	15.50	19.50	23.40	15.80	252.06
11.	Kerala	53.65	11.85	56.60	5.35	13.65	8.05	5.45	154.60
12.	Madhya Pd.	171.54	37.91	204.70	14.25	43.85	21.50	14.50	508.25
13.	Maharashtra	247.25	55.50	108.63	21.75	33.25	32.80	22.15	521.33
14.	Manipur	9.59	6.72	28.30	4.00	7.80	5.00	1.50	62.91
15.	Meghalaya	5.00	3.50	9.45	2.50	4.85	5.00	1.50	31.80
16.	Mizoram	3.60	2.52	10.56	1.50	2.90	5.00	1.50	27.58
17.	Nagaland	—	—	—	3.50	—	—	—	3.50
18.	Orissa	50.40	11.15	64.75	5.00	12.65	7.55	5.10	156.60
19.	Punjab	19.90	4.40	60.60	2.00	11.70	5.00	2.00	105.60
20.	Rajasthan	88.00	19.45	165.77	8.75	26.30	13.20	8.90	330.37
21.	Sikkim	4.80	3.36	7.90	2.00	3.90	5.00	1.50	28.46
22.	Tamil Nadu	206.95	46.60	222.94	17.75	24.45	26.75	18.05	563.49
23.	Tripura	3.00	2.10	10.41	1.50	2.90	5.00	1.50	26.41
24.	Uttar Pd.	410.93	92.66	451.70	34.65	61.35	52.30	35.30	1138.89
25.	West Bengal	196.90	44.40	120.10	16.70	20.55	25.30	17.05	441.00
26.	A & N Islands	3.35	2.35	2.50	1.70	3.30	2.50	1.00	10.70
27.	Chandigarh	—	—	6.03	0.85	1.65	2.50	1.00	12.03
28.	D & N Haveli	1.65	1.15	0.85	0.85	1.65	2.50	1.00	9.65

1	2	3	4	5	6	7	8	9	10
29.	Daman & Diu	3.35	2.35	8.40	1.70	3.30	2.50	1.00	22.60
30.	Delhi	14.40		NA	NA	4.00	-	-	22.00
31.	Pondicherry	2.00		5.80	2.00	3.90	2.50	1.00	18.60
Total :		2105.89	525.11	2179.30	247.00	465.20	350.00	211.50	6084.00

Note - Shashu (Subsidy) Funds for Released.
 N.A. - Not Applicable

Nehru Rozgar Yojana

Actual Release of Funds during the year 1996-97

(Rupees in lakhs)

Sl. No.	Name of State/ UT	SUME		SUWE		A&OE	ULBs	NGOs	Total
		Sub.	Trg.	<20,000	>20,000				
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pd.	197.25	43.00	2.75	128.20	22.40	29.65	20.00	443.15
2.	Arunachal Pd.	-	-	11.00	-	10.70	5.00	1.50	28.20
3.	Assam	23.00	16.10	29.65	38.05	22.40	5.00	1.50	135.70
4.	Bihar	167.10	36.95	34.90	132.90	40.90	25.10	16.95	454.80
5.	Goa	-	-	0.76	2.18	1.95	5.00	1.50	11.39
6.	Gujarat	-	-	10.23	29.04	18.50	11.90	8.05	77.72
7.	Haryana	21.80	11.20	10.40	18.55	15.60	5.00	2.20	84.75
8.	Himachal Pd.	12.00	8.40	14.10	7.45	11.70	5.00	1.50	60.15
9.	J & K	14.00	9.80	14.25	4.50	13.65	5.00	1.50	62.70
10.	Karnataka	-	-	32.65	56.37	19.50	23.40	15.80	147.72
11.	Kerala	53.65	11.85	1.30	55.30	13.65	8.05	5.45	149.25
12.	Madhya Pd.	143.00	31.60	39.70	102.80	43.85	21.50	14.50	396.95
13.	Maharashtra	218.45	48.30	109.00	108.25	39.25	32.80	22.15	568.20
14.	Manipur	8.00	5.60	13.30	6.40	7.80	5.00	1.50	47.60
15.	Meghalaya	5.00	3.50	6.30	3.15	4.85	5.00	1.50	29.30
16.	Mizoram	3.00	2.10	4.35	3.00	2.90	5.00	1.50	21.85
17.	Nagaland	-	-	-	-	-	-	-	-
18.	Orissa	-	-	23.95	40.80	12.65	7.55	5.10	90.05
19.	Punjab	19.90	4.40	20.30	40.30	11.70	5.00	2.00	103.60
20.	Rajasthan	88.00	19.45	47.00	68.40	26.30	13.20	8.90	271.25
21.	Sikkim	4.00	2.80	4.00	1.50	3.90	5.00	1.50	22.70
22.	Tamil Nadu	178.15	39.40	2.20	153.00	20.45	26.75	18.05	438.00
23.	Tripura	3.00	2.10	3.40	3.85	2.90	5.00	1.50	21.75
24.	Uttar Pd.	347.90	76.90	214.70	237.00	61.35	52.30	35.30	1025.45

1	2	3	4	5	6	7	8	9	10
25.	West Bengal	—	—	10.30	109.80	16.55	25.30	17.05	179.00
26.	A & N Islands	3.35	2.35	—	2.50	3.30	2.50	1.00	15.00
27.	Chandigarh	—	—	1.70	2.50	1.65	2.50	1.00	9.35
28.	D & N Haveli	—	—	0.92	—	1.65	2.50	1.00	6.07
29.	Daman & Diu	—	—	3.35	2.50	3.30	2.50	1.00	12.65
30.	Delhi	—	—	—	—	—	—	—	—
31.	Pondicherry	—	—	—	—	—	—	—	—
32.	Chennai (MC)	28.80	7.20	—	—	4.00	—	—	40.0
33.	Mumbai (MC)	28.80	7.20	—	—	4.00	—	—	40.0
Total :		1568.15	390.80	666.46	1358.29	453.30	347.50	210.50	4995.00

Note : Funds for SHASU not released.

Nehru Rozgar Yojana

Release of Central Funds Under NRY for 1997-1998

(Rs. in lakhs)

S. No.	Name of States/ UT	SUME (subsidy)	SUME (T&I)	SUME <20,000	SUME >20,000	A&OE	ULBs	NGOs	Total
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pd.	50.16	12.02	2.57	107.56	22.14	32.75	20.82	248.02
2.	Arunachal Pd.	11.00	5.35	12.24	—	7.98	5.60	3.36	45.53
3.	Assam	28.54	5.59	11.36	39.82	16.70	5.60	3.36	110.97
4.	Bihar	28.62	6.86	16.36	55.77	40.43	18.69	11.88	178.61
5.	Goa	1.00	0.70	1.32	3.39	1.92	5.00	1.50	14.83
6.	Gujarat	—	—	4.75	22.62	18.29	18.92	12.03	76.61
7.	Haryana	9.87	2.37	9.75	15.55	15.40	5.00	2.05	59.99
8.	Himachal Pd.	3.00	2.10	3.12	1.87	11.55	5.00	1.50	28.14
9.	J & K	7.00	4.90	8.94	2.64	13.48	5.00	1.50	43.46
10.	Karnataka	—	—	28.42	43.90	19.25	26.57	16.90	135.04
11.	Kerala	13.78	3.30	1.20	46.41	13.48	8.99	5.72	92.88
12.	Madhya Pd.	110.81	34.54	37.24	86.28	43.31	36.17	23.00	371.35
13.	Maharashtra	75.34	18.05	5.15	45.42	28.88	49.18	31.28	299.30
14.	Manipur	13.17	3.89	5.10	6.72	5.81	5.60	3.36	43.65
15.	Meghalaya	8.78	2.44	2.40	3.32	3.63	5.60	3.36	29.53
16.	Mizoram	8.78	1.46	3.33	7.10	2.18	5.60	3.36	31.81
17.	Orissa	13.26	3.18	11.23	17.13	12.51	8.66	5.51	71.48
18.	Punjab	9.87	2.37	19.04	33.79	11.55	5.00	2.05	83.67

1	2	3	4	5	6	7	8	9	10
19.	Rajasthan	45.53	10.91	44.14	57.40	25.99	14.86	9.45	208.28
20.	Sikkim	2.00	1.40	2.65	0.75	3.85	5.00	1.50	17.15
21.	Tamil Nadu	54.12	12.96	1.03	64.19	20.21	35.33	22.47	210.31
22.	Tripura	10.98	1.46	2.61	8.03	2.18	5.59	3.36	34.21
23.	Uttar Pd.	145.76	34.92	100.76	99.43	60.64	47.57	30.25	519.33
24.	West Bengal	-	-	4.85	46.07	16.36	19.63	12.48	99.39
25.	A & N Islands	0.83	0.59	-	1.25	3.21	2.50	1.00	9.38
26.	Chandigarh	-	-	0.83	1.25	1.60	2.50	1.00	7.18
27.	D & N Haveli	0.42	0.29	0.42	-	1.60	2.50	-	5.23
28.	Daman & Diu	0.84	0.59	0.83	0.62	3.21	2.50	1.00	9.59
29.	Pondicherry	1.00	0.70	-	-	3.85	2.50	1.00	9.05
30.	Mumbai (MC)	7.20	1.80	NA	NA	40.00	NA	NA	13.00
31.	Chennai (MC)	7.20	1.80	NA	NA	40.00	NA	NA	13.00
		668.86	176.54	387.64	818.28	439.19	393.41	234.05	3119.97

*Funds Released Under PMIUPEP for the years
1995-96, 1996-97 and 1997-98
(Closed on 30.11.1997)*

*Prime Minister's Integrated Urban Poverty Eradication
Programme (PMIUPEP)*

(Rs. in Lakhs)

S. STATE/ Central Share Released
No. UT 1995-96 1996-97 1997-98
(upto 30.11.97)

1	2	3	4	5
1.	Andhra Pd.	980.58	866.13	372.695
2.	Arunachal Pd.	68.11	95.8045	-
3.	Assam	265.94	314.7863	-
4.	Bihar	819.37	443.0348	-
5.	Goa	90.00	58.5615	38.730
6.	Gujarat	583.59	315.5450	221.805
7.	Haryana	183.03	103.6784	69.565
8.	Himachal Pd.	87.57	82.6388	58.090
9.	J & K	136.22	128.5492	90.365
10.	Karnataka	634.59	343.1226	241.190
11.	Kerala	263.20	186.24	100.030

1	2	3	4	5
12.	Madhya Pd.	772.87	437.7788	293.755
13.	Maharashtra	948.60	512.9095	360.54
14.	Manipur	48.65	68.4318	-
15.	Meghalaya	38.92	42.6336	-
16.	Mizoram	19.46	27.7938	-
17.	Nagaland	108.65	123.1772	-
18.	Orissa	269.17	145.5448	-
19.	Punjab	306.30	270.55	116.420
20.	Rajasthan	506.27	447.18	192.420
21.	Sikkim	38.92	36.7290	-
22.	Tamil Nadu	1046.37	647.00	397.700
23.	Tripura	19.45	27.37280	-
24.	Uttar Pd.	1584.74	884.3184	621.615
25.	West Bengal	679.43	390.4892	-
26.	A & N Islands	50.00	30.00	14.85
27.	Pondicherry	30.00	30.00	-
Total :		10580.00	7060.00	3189.77

Swarana Jayanti Shahari Rozgar Yojana

State-wise release of Central Funds under Urban Self Employment Programme (USEP) and Development of Women & Children in Urban Areas (DWCUA) for 1997-98

(Rs. in lakhs)

Sl. No.	State/UTs	U.S.E.P.			DWCUA		Grand Total
		Subsidy	Training	Infrastructure	Subsidy	T&Cs	
1	2	3	4	5	6	7	8
1.	Andhra Pd.	435.47	40.52	4.08	41.41	15.65	537.13
2.	Arunachal Pd.	21.52	7.52	0.76	7.51	2.68	39.99
3.	Assam	251.65	22.52	2.14	21.78	8.28	306.37
4.	Bihar	248.53	29.78	3.00	29.77	10.63	321.71
5.	Goa	8.94	1.42	0.14	1.42	0.52	12.44
6.	Gujarat	251.64	23.41	2.37	23.95	9.05	310.42
7.	Haryana	42.83	11.35	1.15	11.35	4.05	70.73
8.	Himachal Pd.	24.12	8.52	0.85	8.50	3.05	45.04
9.	J & K	28.15	9.93	1.00	9.92	3.54	52.54
10.	Karnataka	353.37	32.88	3.32	33.60	12.71	435.88
11.	Kerala	119.58	11.12	1.12	11.37	4.30	147.49
12.	Madhya Pd.	480.98	44.75	4.51	45.74	17.30	593.28
13.	Maharashtra	654.11	60.87	6.14	62.21	23.52	806.85
14.	Manipur	58.07	5.21	0.50	5.02	1.91	70.71
15.	Meghalaya	38.72	3.46	0.33	3.36	1.28	47.15
16.	Mizoram	38.72	3.46	0.33	3.36	1.28	47.15
17.	Nagaland	29.03	2.60	0.48	4.78	1.71	38.60
18.	Orissa	115.12	10.71	1.08	10.94	4.14	141.99
19.	Punjab	42.83	8.51	0.85	8.50	3.04	63.73
20.	Rajasthan	197.66	18.39	1.85	18.80	7.11	243.81
21.	Sikkim	8.04	2.84	0.28	2.84	1.01	15.01
22.	Tamil Nadu	469.83	43.72	4.41	44.68	16.89	579.53
23.	Tripura	48.39	4.34	0.41	4.19	1.60	58.93
24.	Uttar Pd.	632.68	58.88	5.93	60.17	22.76	780.42
25.	West Bengal	261.02	24.29	2.45	24.83	9.39	321.98
26.	A & N Islands	23.41	3.12	3.15	3.34	1.04	34.06
27.	Chandigarh	37.68	3.11	3.29	3.32	1.02	48.42
28.	Daman & Diu	23.41	3.12	3.15	3.34	1.03	34.05
29.	Delhi	22.53	2.09	2.12	1.88	1.08	29.70
30.	Pondicherry	3.47	0.71	0.72	0.62	0.34	5.86
Total		4971.50	503.15	61.91	512.50	191.91	6240.97

T&CS - Thrift & Credit Societies; INFRST - Infrastructure; TRG - Training.

**Swarna Jayanti Shahari Rozgar Yojana
(UWEP Component)**

(Rs. in lakhs)

S. No.	State/UT	Central Funds Released for the year 1997-98 under UWEP
1	2	3
1.	Andhra Pradesh	265.17655
2.	Arunachal Pradesh	-
3.	Assam	171.51315
4.	Bihar	136.13304
5.	Goa	3.00074
6.	Gujarat	189.43795
7.	Haryana	11.54022
8.	Himachal Pradesh	-
9.	J & K	-
10.	Karnataka	232.38034
11.	Kerala	55.50229
12.	Madhya Pradesh	291.39860
13.	Maharashtra	467.37257
14.	Manipur	39.73950
15.	Meghalaya	26.09331
16.	Mizoram	22.48032
17.	Nagaland	3.72732
18.	Orissa	70.92211
19.	Punjab	-
20.	Rajasthan	68.90170
21.	Sikkim	-
22.	Tamil Nadu	339.97198
23.	Tripura	31.04640
24.	Uttar Pradesh	345.50885
25.	West Bengal	174.15306
26.	A & N Islands	33.10
27.	D & N Haveli	7.00
28.	Daman & Diu	16.00
29.	Pondicherry	16.80
Total :		3018.90

Statement-II

Nehru Rozgar Yojana

Year-wise Targets & Achievements for the year 1995-96

S. No.		SUME			
		No. of beneficiaries assisted		Mandays of work generated (in lakhs)	
		T	A	T	A
1	2	3	4	5	6
1.	Andhra Pd.	10950	5701	2.18	1.95
2.	Arunachal Pd.	611	-	0.26	0.53
3.	Assam	1278	-	1.13	1.36
4.	Bihar	9283	14026	2.80	-
5.	Goa	111	10	0.09	0.73
6.	Gujarat	4397	1777	1.22	0.78
7.	Haryana	1453	1725	0.69	0.09
8.	Himachal Pd.	667	1334	0.36	0.53
9.	J & K	778	1489	0.45	1.01
10.	Karnataka	4332	-	1.38	-
11.	Kerala	2981	1282	0.94	0.49
12.	Madhya Pd.	9529	16019	3.42	-
13.	Maharashtra	13736	10649	1.81	20.02
14.	Manipur	532	-	0.47	-
15.	Meghalaya	278	146	0.16	-
16.	Mizoram	200	40	0.17	-
17.	Nagaland	-	-	-	-
18.	Orissa	2800	6223	1.08	3.91
19.	Punjab	1106	2133	1.01	3.08
20.	Rajasthan	4889	9415	2.76	1.93
21.	Sikkim	266	310	0.13	-
22.	Tamil Nadu	11497	9857	3.72	2.19
23.	Tripura	167	22	0.17	0.12
24.	Uttar Pd.	22830	24893	7.53	9.69
25.	West Bengal	10938	17567	2.00	5.95
26.	A & N Islands	112	102	0.03	-
27.	Chandigarh	-	135	0.06	0.10
28.	D & N Haveli	55	37	0.01	-
29.	Daman & Diu	112	213	0.09	0.25
30.	Delhi	800	-	-	-
31.	Pondicherry	111	211	0.10	-
Total :		116807	125308	36.22	54.64
T - Target,	A - Achievement				

Nehru Rozgar Yojana

(Figures in lakhs)

S. No.	STATE/UTs	No. of Beneficiaries under SUME				Mandays of Work Generated Under SUME			
		1996-97		1997-98 (Upto 30.11.97)		1996-97		1997-98 (Upto 30.11.97)	
		T	A	T	A	T	A	T	A
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	10985	18315	2787	59709	2.18	1.59	1.87	12.43
2.	Arunachal Pradesh	-	813	611	-	0.18	1.47	0.20	-
3.	Assam	1278	-	1586	-	1.13	0.85	0.85	0.57
4.	Bihar	9283	428	1590	-	2.80	-	1.20	-
5.	Goa	-	-	56	1023	0.05	-	0.08	0.71
6.	Gujarat	-	1512	-	1159	0.65	0.38	0.46	0.30
7.	Haryana	1211	1644	548	1338	0.48	-	0.42	-
8.	Himachal Pradesh	667	108	167	-	0.36	-	0.08	-
9.	J & K	778	2386	389	500	0.31	1.80	0.19	-
10.	Karnataka	-	4358	-	-	1.48	0.70	1.21	-
11.	Kerala	2981	-	766	-	0.94	-	0.79	-
12.	Madhya Pradesh	7944	16581	6156	15281	2.38	0.30	2.06	11.04
13.	Maharashtra	13736	13441	4585	5968	3.62	-	1.61	-
14.	Manipur	444	-	732	-	0.33	-	0.20	-
15.	Meghalaya	278	1415	488	-	0.16	0.11	0.10	-
16.	Mizoram	167	-	488	130	0.12	-	0.17	0.30
17.	Nagaland	-	-	-	-	-	-	-	-
18.	Orissa	-	3408	737	-	1.08	1.50	0.47	1.54
19.	Punjab	1106	3931	548	1344	1.01	-	0.87	0.35
20.	Rajasthan	4889	12140	2529	5199	1.92	1.15	1.69	1.20
21.	Sikkim	222	406	111	111	0.09	0.78	0.06	0.50
22.	Tamil Nadu	11497	26618	3406	165	2.59	2.52	1.09	-
23.	Tripura	167	119	610	1676	0.72	-	0.18	0.41
24.	Uttar Pradesh	19328	24833	8097	14426	7.53	7.72	3.35	5.75
25.	West Bengal	-	-	-	2055	2.00	1.99	0.85	0.33
26.	A & N Islands	186	328	46	19	0.04	0.02	0.01	0.03
27.	Chandigarh	-	64	-	-	0.07	-	0.02	0.11
28.	D & N Haveli	-	40	14	23	0.03	0.01	0.01	-

1	2	3	4	5	6	7	8	9	10
29.	Daman & Diu	—	245	28	59	0.10	—	0.01	3.33
30.	Delhi	—	518	—	192	—	—	—	—
31.	Pondicherry	—	616	55	266	—	—	—	0.09
Total		87147	134267	37130	110643	34.35	22.89	20.10	38.99

T – Target

A – Achievement

SUME – Scheme of Urban Micro Enterprises

SUWE – Scheme of Urban Wage Employment

Physical Achievement Under PMIUPEP (Upto 30.11.1997)

S. No.	STATE/UT	Townwise Project Reports Prepared (No. of Towns)	Household Survey Conducted (No. of Towns)	No. of Applications Under Self Employment Component		No. of Applications Under Shelter Upgradation Component		No. of Beneficiaries given Training Under Setting up Micro Enterprises
				Forwarded to Banks/FIs	Approved	Forwarded to Banks/ HUDCO	Approved	
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	34	34	9651	1368	3286	152	1121
2.	Arunachal Pradesh	—	—	—	—	—	—	—
3.	Assam	—	—	—	—	—	—	—
4.	Bihar	24	—	—	—	—	—	—
5.	Goa	1	1	275	84	—	—	38
6.	Gujarat	—	27	—	—	—	—	—
7.	Haryana	8	8	—	—	1090	1090	—
8.	Himachal Pradesh	7	7	—	—	—	—	—
9.	J & K	—	—	—	—	—	390	—
10.	Karnataka	17	16	216	—	390	390	—
11.	Kerala	9	9	2951	907	1650	1650	1113
12.	Madhya Pradesh	26	26	9510	4155	1219	297	3610
13.	Maharashtra	28	28	3834	415	625	625	—
14.	Manipur	—	—	—	—	—	—	—
15.	Meghalaya	3	3	—	—	—	—	—
16.	Mizoram	2	2	155	—	146	—	100
17.	Nagaland	—	—	—	—	—	—	—
18.	Orissa	10	10	1169	466	—	—	273
19.	Punjab	5	18	1855	481	899	91	208
20.	Rajasthan	20	20	7228	1304	4100	3343	1172

1	2	3	4	5	6	7	8	9
21.	Sikkim	-	-	-	-	-	-	225
22.	Tamil Nadu	41	41	6437	1144	1769	-	697
23.	Tripura	-	-	253	253	139	139	-
24.	Uttar Pradesh	53	50	5134	1142	8469	8469	444
25.	West Bengal	16	16	466	14	1343	1343	391
26.	A & N Islands	-	-	-	-	-	-	-
27.	Pondicherry	-	1	113	39	145	25	-
Total		304	317	49247	11772	25270	18004	9400

Risk Allowance to Security Personnel

1285. SHRI SUSHIL KUMAR SHINDE : Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have been considering payment of 'risk allowance' to army and other security personnel on anti-insurgency duty in Kashmir and elsewhere;

(b) if so, the details of the proposal; and

(c) the decision taken in this regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) In the case of Army, the troops deployed in Counter Insurgency operations (CI Ops) are entitled to CI Ops allowance at the following rates:-

Rank	Rate of allowance
Lt. Colonel & above	Rs. 1300/-
Major	Rs. 1200/-
Captain	Rs. 1100/-
Lieutenant	Rs. 1050/-
JCO	Rs. 900/-
Havildar	Rs. 600/-
Sepoy/Naik	Rs. 500/-

provided they are deployed away from the permanent locations for a period exceeding 30 days.

In the case of Central Para Military personnel, no risk allowance is granted to the personnel when they are engaged on anti-insurgency duty.

[Translation]

Labourers in Shipbreaking Industry

1286. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Janleva Rogon Se Jujh Rahe Hain Jahaj Todne Wale" appearing in Navbharat Times, New Delhi dated April 16, 1998;

(b) if so, the facts of the matter reported therein; and

(c) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) & (b) The Gujarat Maritime Board (GMB), the nodal agency for developing of shipbreaking yard at Alang, has in response to the above news item intimated that only 15,000 to 20,000 labourers are engaged in shipbreaking activities at Alang/Sosiya shipbreaking yard (s) and they are not struggling with incurable diseases.

(c) Action taken by Government in this regard is as under :

- (i) Diagnostic camps have been organised.
- (ii) A Workshop on fire safety measures has been organised.
- (iii) A Factory Inspector Office for inspecting various shipbreaking plots has been opened.
- (iv) For enforcing safety measures, MOU has been signed with shipbreakers' associations.
- (v) An Expert Committee to codify the regulations for shipbreaking activities has been appointed.

[English]

Drinking Water Projects

1287. SHRI P.C. THOMAS : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether several drinking water projects are